

Mr. Sajith. P, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel appearing for the parties.

Ms. Anitha Shenoy, learned senior counsel appearing for the appellant, wants time to file a detailed written submission, after a detailed oral submission before us.

Two weeks' time, as prayed for, is granted for the said purpose.

Mr. Vikas Singh, learned senior counsel appearing for the State and Mr. Pinaki Mishra, learned senior counsel appearing for Respondent Nos. 7 and 9, also seek one week's time to file their written submissions thereafter.

Time, as prayed for, is granted.

Arguments concluded.

Judgment reserved.

(JAYANT KUMAR ARORA)
COURT MASTER

(NISHA TRIPATHI)
BRANCH OFFICER